

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video Conferencing Platform)

ITEM No.18
CP No.138/BB/2022

IN THE MATTER OF:

Mr. Prakash Deo & Ors. ... Petitioners
Vs.
Smt. D.M. Shobha & Ors. ... Respondents

Order under Section 241-242 & 246 of Companies Act, 2013

Order delivered on: 06.03.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. PRASANTA KUMAR MOHANTY
HON'BLE MEMBER (TECHNICAL)

PRESENT (Through Video Conferencing):

For the Petitioners : Shri Aneesh Shahade, Adv.
For the Respondents : Shri Vijay Kumar Tiwari, Adv. for R2 to R4

ORDER

1. Heard Shri Aneesh Shahade, Ld. Counsel for the Petitioners and Shri Vijay Kumar Tiwari, Ld. Counsel for R2 to R4.
2. Ld. Counsel for the Petitioner seeks time as Senior Counsel will argue the matter on the next date.
3. List the case on **21.04.2023**.

Sd/-

PRASANTA KUMAR MOHANTY
MEMBER (TECHNICAL)

Krishna

Sd/-

T. KRISHNAVALLI
MEMBER (JUDICIAL)